

(c) and (d). The NTPC has submitted a long term plan to the Government envisaging utilisation of 15% of ash produced by its various thermal power stations by the year 2000 AD. The Plan is being examined by the Government.

(e) and (f). The Government has issued guidelines to power utilities which envisage providing various infrastructural facilities to those entrepreneurs desirous of setting up ash based industries. In tune with the Government guidelines, the NTPC has also framed policy guidelines which envisage providing various infrastructural facilities like land on lease to such entrepreneurs.

[English]

Disconnection of Telephones under Calcutta Telephones

6741. SHRI V. SREENIVASA PRASAD: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether a large number of telephones under Calcutta Telephones have been disconnected even after timely payment of telephone bills;

(b) if so, the details thereof;

(c) whether representations from such subscribers have been received;

(d) if so, the facts thereof; and

(e) the action taken by the Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) to (e). The information has been called for and the same will be placed on the Table of the House.

Post Office Act Review Committee

6742. SHRI RAM NAIK: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Government have received the report of the Post Office Act Review Committee;

(b) if so, when;

(c) the recommendations of the Committee regarding courier services;

(d) whether the Government have accepted these recommendations without any change; and

(e) if not, the nature and extent of changes made by the Government and the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI SUKH RAM): (a) Yes, Sir.

(b) In February, 1993.

(c) The recommendation of the Committee regarding courier services was that while the Post should retain the exclusive privilege for carrying letters, it may introduce a system of licensing private couriers for carrying letters weighing over 200 grams and upto 1000 grams, on a fee and subject to terms that may be prescribed by rules.

(d) and (e). No decision has been taken by the Government on the recommendations of the Post Office Act Review Committee.

[Translation]

F.M. station at Bhopal

6743. SHRI SUSHIL CHANDRA VARMA: Will the Minister of